

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 593 OF 2013

Wednesday, this the 15th day of January, 2014

CORAM:

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

K.P.Aravindakshan
Postal Assistant Kottayam
Residing at Vattamattom House, Kollad PO
Kottayam – 686 004

... Applicant

(By Advocate Mr.P.C.Sebastian)

versus

1. Union of India represented by the Secretary
Government of India
Ministry of Communications, Department of Posts
New Delhi – 110 011
2. The Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 693 033
3. The Senior Superintendent of Post Office
Kottayam Division, Kottayam – 686 001 ... Respondents

(By Advocate Mr.A.D.Raveendra Prasad, ACGSC)

The application having been heard on 15.01.2014, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration, learned counsel for the applicant submits that the Original Application has become infructuous in as much as the respondents have already granted the reliefs sought for. The submission is recorded.

2. Original Application is closed as infructuous. No costs.

Dated, the 15th January, 2014


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER
vs


JUSTICE A.K.BASHEER
JUDICIAL MEMBER